

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 5830**

**TO BE ANSWERED ON THE 3<sup>RD</sup> APRIL, 2018/ CHAITRA 13, 1940 (SAKA)**

**REGISTRATION OF CASES UNDER SECTION 166A OF IPC**

**5830. SHRI RABINDRA KUMAR JENA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government collects and publishes data on cases registered under Section 166A of the Indian Penal Code (IPC);**

**(b) if so, the total number of such cases registered in the year 2017, State-wise; and**

**(c) whether this data is being maintained in any form in the public domain and if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (c): Data on cases registered under Section 166A of the Indian Penal Code (IPC) is not collected by National Crime Records Bureau (NCRB).**

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